

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF IRH PRESS
INDIA COMPANY PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	IRH PRESS INDIA COMPANY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05/07/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Company Act, 1956, as amended 2013, Registrars of Companies Mumbai
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140MH2013FTC245253
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No 401, 4th Floor, Lotus Corporate Park, Graham Firth Compound, Goregaon East, Mumbai City, Mumbai, Maharashtra, India, 400063
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29.09.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE, NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Brij Nandan Kalra B-001, Park View Ananda, Bestech, Sector -81 Gurgaon-122004 (Haryana) IBBI/IPA-003/IP-N00014/2017-18/10103 irhvoluliqu@gmail.com Mob. No. 9878704134
8.	LAST DATE FOR SUBMISSION OF CLAIMS	03/11/2024

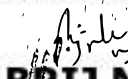
Notice is hereby given that the IRH Press India Company Private Limited has commenced voluntary liquidation on 29.09.2024.

The stakeholders of IRH Press India Company Private Limited are hereby called upon to submit a proof of their claims, on or before 03.11.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03/10/2024
Place: Maharashtra


BRIJ NANDAN KALRA
Name and Signature of the Liquidator